

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3651
ANSWERED ON:16.08.2010
JOINT PATROLLING IN INDIAN OCEAN
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Will the Minister of DEFENCE be pleased to state:

- (a) whether India and Indonesia propose to organize a coordinated joint patrolling in the Indian Ocean;
- (b) if so, the details thereof;
- (c) the extent to which it will help in anti-piracy measures in the entire belt and in grant of safe passage to merchant ships; and
- (d) the action plan to organize such a joint patrol on the Indo-Bangladesh border to check illegal entry of man and material?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Indian Navy and the Indonesian Navy conduct, twice a year, a coordinated patrol along the international maritime boundary line between the two countries as part of a cooperative arrangement between the two countries. The purpose of such coordinated patrol is to check poaching, smuggling, drug-trafficking and other illegal activities. There is no proposal for such a coordinated patrolling between the Navies of India and Bangladesh.